

SHRI NAMBIAR : With those police officials there, he would not get the facts and the inquiry would not be complete.

12.35 hrs.

PAPERS LAID ON THE TABLE

Cinematograph (Censorship) Second Amendment Rules

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : I beg to lay on the Table a copy of the Cinematograph (Censorship) Second Amendment Rules, 1968 (Hindi and English versions), published in Notification No. G. S. R. 2191 in Gazette of India, dated the 21st December, 1968, under sub-section (3) of section 8 of the Cinematograph Act, 1952. [Placed in Library. See No. LT—297/69.]

Notifications under Essential Commodities

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI D. ERING) : On behalf of Shri Annasahib Shinde,

I beg to lay on the Table—

(1) A copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :

- (i) The Roller Mills wheat Products (Price Control) Third Amendment Order, 1968, published in Notification No. G. S. R. 2239 in Gazette of India, dated the 26th December, 1968.
- (ii) The West Bengal Roller Mills Wheat Products (Price Control) Order, 1968, published in Notification No. G. S. R. 2240 in Gazette of India, dated the 26th December, 1968.
- (iii) The Madhya Pradesh Rice Procurement (Levy) Amendment Order, 1969, published in Notification No. G. S. R. 44 in Gazette of India, dated the 6th January, 1969.

(iv) The Uttar Pradesh Foodgrains (Restrictions on Border Movement) Order, 1969, published in Notification No. G. S. R. 90 in Gazette of India, dated the 7th January, 1969.

(v) The Inter-Zonal Wheat and Wheat Products (Movement Control) Amendment Order, 1969, published in Notification No. G. S. R. 139 in Gazette of India, dated the 13th January, 1969. [Placed in Library. See No. LT—298/69.]

(vi) The Wheat Roller Flour Mills (Licensing and Control) Amendment Order, 1969 published in Notification No. G. S. R. 446 in Gazette of India dated the 21st February, 1969 (English version) and G. S. R. 451 in Gazette of India, dated the 24th February, 1969 (Hindi version).

(vii) Notification No. G. S. R. 448 published in Gazette of India, dated the 22nd February, 1969. [Placed in Library. See No. LT—298/69.]

(2) A copy of Notification No. G. S. R. 111 published in Gazette of India dated the 18th January, 1969, making certain amendments to Notification No. G. S. R. 1842, dated the 24th December, 1964, under section 12A of the Essential Commodities Act, 1955. [Placed in Library. See No. LT—299/69.]

Main conclusions of the Fifth Session of the Industrial Committee on Mines other than Coal

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI S. C. JAMIR) : I beg to lay on the Table a copy of the Main Conclusions of the Fifth Session of the Industrial Committee on Mines other than Coal held at New Delhi on the 7th November, 1968. [Placed in Library. See No. LT—300/69.]

12.36 hrs.

STATEMENT RE. FURTHER RELAXATION OF ACTION AGAINST GOVERNMENT EMPLOYEES

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : On October